

PUNAJB VIDHAN SABHA SECRETARIAT

Unstarred Questions

TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON

Wednesday, the 10th March, 2021

To constitute the Animal Welfare Board

552. **Sardar Kultar Singh Sandhwan, M.L.A.:-** Will the Animal Husbandry Minister be pleased to state:-
- whether it is a fact that there is any provision to constitute Animal Welfare Board by including non-official members for the welfare of cattle breeders;
 - if the reply to part (a) above be in the affirmative the reasons for not constituting the Animal Welfare Board so far;
 - the time by which the said board is likely to be formed by the Punjab Govt.?

To release Power Motor Connections under Drip System

553. **Sardar Kultar Singh Sandhwan, M.L.A.:-** Will the Chief Minister be pleased to state:-
- the district-wise number of applications received from the concerned farmers in order to get power connection on the priority basis pertaining to Power Motor Connections under Drip System in Punjab;
 - whether it is a fact that no power connections were released under drip system to the majority of farmers even after passing of more than 3 years inspite of requisite security deposited; if so, a list of such farmers be provided alongwith the reasons for not releasing power connections on priority basis so far;
 - if the reply to part (b) above be in the affirmative, the time by which the power connections are likely to be issued by the Punjab Govt. to such farmers?

Lack of sanctioned Package and doctors in Civil Hospital

554. **1.Sardar Kultar Singh Sandhwan, M.L.A.:-**
2.Sardar Kulwant Singh Pandori, M.L.A.:- Will the Health and Family Welfare Minister be pleased to state:-
- whether it is a fact that there is an arrangement of only 124 packages in Civil Hospital, Mansa and for remaining 1262 packages the concerned patients are referred to expensive and far-away hospitals;
 - whether it is a fact that there is no surgeon doctor posted in Civil Hospital of Mansa alongwith the ultrasound machine is non-functional for a long time due to shortage of doctor;
 - if the reply to part (a) and (b) above be in the affirmative, the number of such civil hospitals where the sanctioned package and doctors are less; the details thereof?

Inquiry of Illegal axing of trees

555. **1.Sardar Kultar Singh Sandhwan, M.L.A.:-**
2.Sardar Kulwant Singh Pandori, M.L.A.:- Will the Forests Minister be pleased to state:-
- whether it is a fact that the big trees alongwith Bist Doab Canal were illegally axed in the year 2016-17;
 - whether it is also a fact that the inquiry of this illegal axing has been entrusted to the same I.A.S. officer who was the Secretary of Forest Department during the year 2016-17;
 - if the reply to part (a) and (b) above be in the affirmative, the reasons for entrusting this inquiry to the same officer by the Punjab Govt. who was the Secretary of the said department at the time of illegal axing alongwith the time by which inquiry is likely to be completed?

Expenditure on certificates distributed during farmers debt free programmes

597. **Master Baldev Singh, M.L.A.:-** Will the Chief Minister be pleased to state the amount of expenditure incurred by the Govt. on farmers debt free programmes togetherwith per certificate amount spent on large sized certificates distributed during these programmes?

Details of sold land of the cities by the Govt.

598. **Master Baldev Singh, M.L.A.:-** Will the Local Govt. Minister be pleased to state the details of land sold in the cities by the Punjab Govt. during last five years togetherwith the total amount received from the same?

To prevent discharge of sullage water in holy Vein river

599. **Master Baldev Singh, M.L.A.:-** Will the Chief Minister be pleased to state whether discharge of sullage water in holy Vein river concerned with Sri Guru Nanak Dev ji has been stopped; if not, the action being taken by the Govt. regarding the same?

Details of Shagun Scheme at Assembly Constituency Jaiton

600. **Master Baldev Singh, M.L.A.:-** Will the Social Justice, Empowerment and Minorities Minister be pleased to state the number of applications received under Shagun Scheme from Assembly Constituency Jaiton from year 2017 to-date togetherwith the number of families to whom shagun has been given out of the same alongwith the time by which applications lying pending with administration would be dealt with?

Details of permits issued for A.C Buses of Private companies

637. **Sardar Kulbir Singh Zira, M.L.A.:-** Will the Transport Minister be pleased to state:-
- the number of route permits issued by the Govt. for the AC buses of the Private companies since March 2013, till now, the company-wise details thereof;
 - the criteria adopted for issuing these route permits;
 - whether the Govt. considers to ply A.C buses from Zira to Chandigarh?

Details of Shagun Scheme in Assembly Constituency Raikot

640. **Sardar Jagtar Singh Jagga, M.L.A.:-** Will the Social Justice, Empowerment and Minorities Minister be pleased to state the total number of applications received regarding Shagun Scheme during last five years in Assembly Constituency Raikot togetherwith the number of beneficiaries to whom the benefit under Shagun Scheme has been extended alongwith the time by which pending cases of payment to the beneficiaries are likely to be dealt with?

To return the acquired land to the farmers

648. **Sardar Pirmal Singh Dhaula, M.L.A.:-** Will the Chief Minister be pleased to state:-
- whether it is a fact that the land of village Fatehgarh Channa and village Dhaula has been acquired for setting up of sugar mill;
 - whether it is also a fact that the mill has not been set up by the concerned company due to which the bank guarantee of their company has been forfeited and has been de-recognized under the section of sugarcane (control);
 - if the reply to part (a) and (b) above be in the affirmative, the time by which the Government proposes to return the acquired land to the farmers?

To concretise the path of Cremation Ground, Power Grid and Dera Baba Budhdass ji in Dhaula

649. **Sardar Pirmal Singh Dhaula, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state whether it is a fact that the only path leading to religious Dera Baba Budhdass Ji, Cremation Ground and Power Grid at village Dhaula in District Baranala is unpaved due to which people are facing lot of difficulties; if so, the time by which the Government propose to concretise the above said path?

Cited 9/13/2021
Superintendent
Punjab Vidhan Sabha
Chandigarh

Establishment of Protection cell for Scheduled Castes in the State

668. **Smt. Sarvjit Kaur Manuke, M.L.A.:-** Will the Social Justice, Empowerment and Minorities Minister be pleased to state:-
- whether it is a fact that district-wise protection cells were established by the Govt. for scheduled castes in the State; if so, the number of protection cells established upto year 2007 and 2012-2017;
 - the amount received from the Centre Govt. from year 2007-2012, 2012-2017 and year 2017 to 30th June, 2020 for the above mentioned protection cells?

Number of schools running in unsafe buildings of Jagraon Constituency

669. **Smt. Sarvjit Kaur Manuke, M.L.A.:-** Will the Education Minister be pleased to state:-
- the number of unsafe buildings of Govt. Primary, Middle, High and Senior Secondary Schools in Jagraon Constituency;
 - the time by which the Govt. proposes to repair or reconstruct the aforesaid buildings;
 - whether it is a fact that building of a school at Rasoolpur Mall is in a very dilapidated condition; if so, the time by which the same is likely to be reconstructed?

To provide potable water for people of Jagraon Constituency

670. **Smt. Sarvjit Kaur Manuke, M.L.A.:-** Will the Water Supply and Sanitation Minister be pleased to state:-
- whether the power connections of water works in Jagraon Constituency have been disconnected; if so, the reasons therefor alongwith the time by which the same will be provided ;
 - the arrangements made for providing potable water to the people whose power connections have been disconnected?

To provide facilities to street vendors

671. **Smt. Sarvjit Kaur Manuke, M.L.A.:-** Will the Local Government Minister be pleased to state:-
- whether it is a fact that under Street Vendors Act 2014, the Nagar Council has to provide for vendor sheds, fans, water and light; if so, the reasons as to why no facilities have been given to 709 street vendors of Nagar Council Jagraon so far despite collecting licence fee from them;
 - the reasons for humiliating and victimizing the vendors in various ways despite collecting fee of Rs. 500/- per vendor four years ago?

List of persons working in State Health Agency

673. **Sardar Jai Krishan Singh Rouri, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state:-
- the list of all persons working during policy year-1 and policy year-2 in the State Health Agency in Punjab be provided separately;
 - the number of persons recruited in the State Health Agency alongwith the list of those among them who have passed Punjabi and those who have not passed Punjabi and the details of their designation, qualification, experience, salary being given, mode of recruitment, advertisement issued or not, the name of recruitment agency be provided separately?

Accident claim pending under Bhagat Puran Singh Scheme

674. **Sardar Jai Krishan Singh Rouri, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state:-
- the number of private accident claims lying pending under Bhagat Puran Singh Scheme alongwith the mode adopted for their settlement togetherwith the name of the persons deployed for settlement of said claims and the list thereof be provided;
 - the details of various court cases and contempt of court cases against State Health Agency under sub judge in the court at present?

Treatment of corona patients under Sarbat Sehat Bima Yojna

675. **Sardar Jai Krishan Singh Rouri, M.L.A.:-** Will the Health and Family Minister be pleased to state the total number of corona patients treated in Govt. and Private hospitals under Sarbat Sehat Bima Yojna Scheme alongwith the hospital-wise and district-wise number of the same?

Investigation into embezzlement of funds done by Gram Panchayat of village Chandpur

676. **Sardar Kanwar Sandhu, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state:-
- whether any inquiry was got conducted by the Vigilance pertaining to embezzlement in development funds on the basis of complaint filed in 2018 regarding the works carried out/not carried out during the years 2012 to 2018 by the Gram Panchayat of village Chandpur of block Majri, Tehsil Kharar, district S.A.S. Nagar;
 - if reply to part (a) be in the affirmative whether it is a fact that some department officials were found guilty including the members of Gram Panchayat during inquiry; if so, the details of their name, designation, and their present posting;
 - the action taken against the guilty persons so far;
 - the amount embezzled as per inquiry as mentioned in part (a) above alongwith the steps being taken for recovery of the embezzled amount?

Inquiry of development funds in the accounts of Gram Panchayat of village Kotla Bhaika

677. **Sardar Kanwar Sandhu, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state:-
- whether an inquiry has been conducted by Rural Development and Panchayats Department of the development funds into the accounts of Gram Panchayat of village Kotla Bhaika of development Block Khera of district Fatehgarh Sahib during June 2013 to 2018;
 - if reply to part (a) above be in the affirmative, whether it is also a fact that some officials (officers) were found guilty in the investigation; if so, the name, designation and their present place of posting in detail;
 - whether police case was registered under relevant sections of laws against officials of the department and Gram Panchayats found guilty in departmental inquiry mentioned in part (a) and (b); if so, the copy of F.I.R. be provided;
 - the amount of scam as per investigation mentioned in part (a) above alongwith the steps being taken for recovery of said amount by the Govt.?

Condition of Fforests in Constituency Budhlada

633. **Shri Budh Ram, M.L.A.:-** Will the Forests Minister be pleased to state:-
- the status of forests in Constituency Budhlada and whether large number of trees were axed down for the construction of roads (148B) National Highway;
 - if so, whether the Government is improving the condition of forests and planting new trees in place of the axed trees alongwith the efforts being made to take care of the newly planted saplings?

To establish Mini dispensaries alongwith the Main hospitals of sub-division Budhlada

634. **Shri Budh Ram, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state that due to a large urban spread in sub-division Budhlada there is a need to set up mini dispensaries alongwith the main hospitals such as across the Boha road railway line in Budhlada, at Gaddar Patti in Boha and on Jalwehra road in Baretta so that people can get health facilities nearby; if so, the time by which the government considers to establish mini dispensaries at these places?